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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/5/2016  
NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others  
NAME OF THE RESPONDENT(S) : Monarch Steels (India) Limited & 3 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capitals)	Represented by	Signature
1.	D. CHANDRAGUPTA	Counsel for R2	D. Ch
2.	Sai Vihar M. Kumar Pal Ch R	Counsel for Intervener	Sai Vil
3.	Akhil Jain for T. R. Bhaskar	Counsel for Petitioner	Akhil

**ORDER**

In CA/169/2017, Counsel for Petitioner present. Counsel for Intervener present. Counsel for R2 present. No representation on behalf of other Respondents. Counsel for R2 is directed to file reply before the next date of hearing. Put up on 14.11.2017 at 10.30 A.M.

SD  
MEMBER (TECHNICAL)  
ghk

SD  
MEMBER (JUDICIAL)